

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. 149  
ANSWERED ON FRIDAY THE 10<sup>th</sup> MARCH, 2017/  
PHALGUNA 19, 1938 (SAKA)**

**SPENDING UNDER CSR**

**QUESTION**

**\*149. DR. KAMBHAMPATI HARIBABU:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

**(a) whether his Ministry has compiled any report on the total spending by companies under Corporate Social Responsibility (CSR) as mandated under Section 135 of the Companies Act, 2013;**

**(b) if so, the details thereof along with funds spent since inception, sector, year and State/UT-wise;**

**(c) whether his Ministry has received any proposal from various quarters to amend the above Act; and**

**(d) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)**

**कारपोरेट कार्य मंत्री**

**(श्री अरुण जेटली)**

**(a) to (d): A Statement is laid on the Table of the House.**

**\*\*\*\*\***

**STATEMENT REFERRED TO IN ANSWER TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 149 FOR 10<sup>th</sup> MARCH, 2017 REGARDING SPENDING UNDER CSR**

**(a): & (b): The year 2014-15 was the first year of Implementation of Corporate Social Responsibility (CSR) by companies under the companies Act, 2013. CSR eligible companies have made annual disclosure on CSR in their Board's report for the years 2014-15 and 2015-16. These reports are filed electronically with the Ministry. CSR expenditure by companies for the years 2014-15 and 2015-16 have been compiled for 7334 companies and 5097 companies respectively. The summary findings are as under:**

**CSR Expenditure during 2014-15 and 2015-16**

Sl. No.	Company Type	Financial Year 2014-15		Financial Year 2015-16	
		No. of companies for which data has been compiled	Actual CSR expenditure (in Rs. Crore)	No. of companies for which data has been compiled	Actual CSR expenditure (in Rs. Crore)
1.	PSUs	226	2497	172	3360
2.	Private Sector Companies	7108	6306	4925	6462
	<b>Total</b>	<b>7334</b>	<b>8803</b>	<b>5097</b>	<b>9822</b>

**States/UTs-wise CSR expenditure and development sector wise CSR spend are at Annexure I and Annexure II respectively. .**

**(c): & (d): The Ministry had received recommendations from Parliamentary Standing Committee on Public Undertakings; Department-Related Parliamentary Standing Committee on Industry; and High Level Committee on CSR, among others, for amending certain provisions of CSR under Section**

**135 of the Companies Act, 2013. These recommendations were examined by the Companies**

**Law Committee (CLC) of this Ministry, who further sought suggestions from the**

**Contd.....2/-**

**-2-**

**public before proposing amendments to the provisions of CSR under the Act. The Companies Amendment Bill, 2016 proposing amendments to various provisions under the Companies Act, 2013 including those under Section 135 was introduced in Lok Sabha on 16.03.2016. The following amendments have been proposed in Section 135 of the Companies Act, 2013:**

**In Section 135 of the principal Act, :**

**(i) in sub-section (1),-**

**(a) for the words “any financial year”, the words “the immediately preceding financial year” shall be substituted;**

**(b) the following proviso shall be inserted, namely :-**

**“Provided that where a company is not required to appoint an independent director under sub-section (4) of section 149, it shall have in its Corporate Social Responsibility Committee two or more directors.”;**

**(ii) in sub-section (3), in clause (a), for the words and figures “as specified in Schedule VII”, the words and figures “in areas or subject, specified in Schedule VII” shall be substituted**

**(iii) in sub-section (5), for the Explanation, the following Explanation shall be substituted, namely :-  
‘Explanation – For the purposes of this section “net profit” shall not include such sums as may be prescribed, and shall be calculated in accordance with the provisions of section 198’.**

**The proposed amendments were referred to the Hon'ble Parliamentary Standing Committee on Finance. No further changes have been suggested by the Parliamentary Standing Committee regarding Section 135 of the Act.**

\*\*\*\*\*

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.  
149

**STATE/UT-WISE CSR EXPENDITUR DURING FY 2014-15 and FY 2015-16**

CSR Expenditure ( In Rs. Crores )			
Sl .No.	State/ UT	2014-15	2015-16
1	Maharashtra	1102	1138
2	Karnataka	363	408
3	Andhra Pradesh	168	379
4	Gujarat	292	338
5	Uttar Pradesh	123	322
6	Rajasthan	252	285
7	Tamil Nadu	447	261
8	Delhi	140	237
9	Odisha	214	231
10	Madhya Pradesh	176	215
11	West Bengal	243	170
12	Haryana	108	169
13	Chhattisgarh	275	168
14	Jharkhand	87	128
15	Telangana	89	105
16	Kerala	57	84
17	Bihar	15	78
18	Assam	107	52
19	Uttarakhand	25	50
20	Punjab	24	42
21	Jammu & Kashmir	75	37
22	Arunachal Pradesh	10	20
23	Himachal Pradesh	5	10
24	Dadar & Nagar Haveli	2	8
25	Goa	24	6
26	Meghalaya	2	3
27	Manipur	1	2
28	Pondicherry	1	2
29	Daman & Diu	20	1
30	Chandigarh	1	1
31	Tripura	0	0
32	Lakshadweep	1	0
33	Sikkim	0	0
34	Nagaland	0	0
35	Andaman & Nicobar Islands	1	0
36	All India*	4353	4871
	<b>Total Amount</b>	<b>8803</b>	<b>9822</b>
	<b>Number of Companies for which data compiled</b>	<b>7334</b>	<b>5097</b>

\* Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

Annexure -II

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION  
NO.149

DEVELOPMENT SECTOR WISE CSR EXPENDITURE FOR FY 2014-15 AND FY 2015-16

CSR Expenditure ( In Rs. Crores )		
Sectors	2014-15	2015-16
Health/ Eradicating Hunger/ Poverty and malnutrition/ Safe drinking water / Sanitation	2246	3117
Education/ Differently Abled/ Livelihood	2728	3073
Rural development	1017	1051
Environment/ Animal Welfare/ Conservation of resources	1213	923
Swachh Bharat Kosh	121	355
Any other Fund	36	262
Gender equality / Women empowerment / Old age homes / Reducing inequalities	326	213
Prime Minister's National Relief Fund	192	136
Encouraging Sports	160	95
Heritage Art and Culture	157	90
Slum area development	123	9
Clean Ganga Fund	19	3
Other Sectors ( Technology Incubator and benefits to armed forces, admin overheads and others* )	465	497
<b>Total Amount</b>	<b>8803</b>	<b>9822</b>
<b>Number of Companies for which data compiled</b>	<b>7334</b>	<b>5097</b>

\* not specified

\*\*\*\*\*